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Himachal Pradesh Tax On Luxuries (In Hotels And Lodging Houses) Amendment Act, 1999

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Himachal Pradesh Tax On Luxuries (In Hotels And Lodging Houses) Amendment Act, 1999

An Act further to amend the Himachal Pradesh Tax on Luxuries (in Hotels and Lodging Houses) Act, 1979 (Act No. 15 of 1979). BE it enacted by the Legislative Assembly of Himachal Pradesh in the Fiftieth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Himachal Pradesh Tax on Luxuries (in Hotels and Lodging Houses) Amendment Act, 1999.

2. Amendment Of Section 2:-

In section 2 of the Himachal Pradesh Tax on Luxuries (in Hotels and Lodging Houses) Act, 1979, in clause (e), for the word "twenty-five", the word "fifty" shall be substituted.